247

undent unrest and strike by University Teachers

DELHI SALE TAX (SEVENTII AMENDMENT) RULES 1980

THE MINISTER OF STATE THE MINISTRY OF FINANCE (SHRI SAWAISINGH SISODIA): Sir, I beg to lay on the Table, under section 72 of the Delhi Sales Tax Act. 1975, a copy (in English and Hindi) of the Delhi Administration Notification No F. 4/34/80-Fin. (G), dated the 4th December, 1980 publishing the Delhi Sales Tax (Seventh Amendment) Rules, 1980, [Placed in Library. See No. LT-1631/80].

REPORTS OF THE PUBLIC ACC-**OUNTS COMMITTEE**

SHRI TIRATH RAMAMLA (Jammu and Kashmir): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following Reports of the Public Accounts Committee:---

- (i) Twenty-fourth Report on Excesses over Voted Grants and Charged Appropriations disclosed in the Appropriation Accounts (Civil), (Railways) and (Defence Services) for the year 1978-79.
- (ii) Fifth Reort on action by Government on the recommendate tions contained in the 129th Report (Sixth Lok Sabha) on Purchase of Bitumen and Cash Assistance for export of Transmission Line Towers.
- (iii) Twenty-sixth Report on Assessment of Foreign Technicians relating to the Ministry of Finance (Department of Revenue).
- in Thirticth Report on Action Government on recom-. ... contained in the Hundred ad Thirty-fourth Report (Sixth Lik Sabha) on Indian Council of Agricultural Research relating to the Ministry of Agriculture.

STATEMENTS OF THE PUBLIC ACCOUNTS COMMITTEE

SHRI TIRATH RAM AMIA (Jammu and Kashmir): Sir, on behalf of my colleagues. I beg to lay on the Table a copy each (in English and Hindi) of the following statements of the Public Accounts Committee: -

- (1) Statement showing taken by Government on the recommendations contained in Chapter I and final replies in respect of Chapter V of 50th Report (Sixth Lok Sabha) on Directorate of Advertising and Visual Publicity
- (2) Statement she taken by Governmen mendations contained in Chapter I of 116th Report (Sixth Lok Sabha) on Crash Scheme for Rural Employ. ment

PETITION FOR GRANT OF REJUME. LITATION BENEFITS TO THE RE-FAMILIES FUGEE FROM SIND OUSTED DURING THE 1971 INPO PAK CONFLICT PRESENTED

SHRI LAL K ADVANI (Gujarat): Sir, I beg to present a petition signed by Shri Jethanand Biharilal of Khairthal District Alwar. Rajasthan and 4 thers praying for grant of rehabilitation benefits to the refugee families from Sind ousted during the 1971 Indo-Pak conflict.

CALLING ATTENTION TO A MAT-TER OF URGENT PUBLIC IMPOR-TANCE

Reported Widespread Student Un; est All over the Country and Strikes by Teachers and Employees in Different Universities.

न्य**प**ाल मलिक (उत्तर प्रदेश) श्रीमन, देशव्यापी स्नमन्तोप कं फलस्वरूप श्रनेक कालेजो फोर विश्वविद्यालयों के बन्द